

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 833/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018.**

**NAME OF THE COMPANY: M/s. Magic Info Solutions Pvt. Ltd. & Anr V/s. ROC**

**SECTION OF THE COMPANIES ACT: 252**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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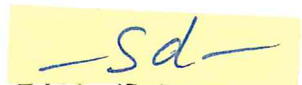
**Present for the Petitioner:** Mr. S. P. Singh Chawla, Ms. Shallen Srivastav and Ms. Malini Sud, Advocates

**Present for the Respondent:** None

**ORDER**

Notice to the ROC returnable on 8<sup>th</sup> October, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**